



In the meantime, as prayed for, the respondent and all the intervenors are allowed to file their respective reply affidavits.

I.A. No.49119/2020 for early/urgent hearing stands disposed of accordingly.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR